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Declaration of Assets and Liabilities

Year, 2022 - 23

I, SANTAYTHAKURSON/daughter/wife of BHUWNESHWAR THAKUR

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1. Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	5000,6	KINCHBU KUMHAI 2000:	NIL	SHURUCHHI	
(II)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	(BI, A) (30820520- 693 Q.S. 10001 W (BI, A) (- 39640622- 005- R.S 20160014	NIL	SB1 ple- 4003143957 SUKUNYH	8 N2L	NIL
(111)	Bonds, Debentures and Shares in companies	NIL	NIM	NAL	NIF	NIL
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	(22702724 1 Year-	[ic.policy gnggolist 1 years. h.s. 12000co	NFL	NZL	NIL
(v)	Motor Vehicles (details of make, etc.)	TTN WHELEA BROICK- 2408		NIL	NFL	NIL
(vI)	Jewellery (give details of weight and value)	NIL	polding.	NJL	WEL	NIL
(vli)	Other assets, such as values of claims / interests	NH	NîL	NIL	NIL	NîL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Sanjay Medera.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

alen	have	to	he	indi	cated	1

Sr.	have to be indicated] Description	Self	Spouse	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
No.	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	TWO CATTA 5400 A·C·E	Name(S)	NIFL	, MİL	NJL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NFL	NIL	NJL	NîL	WIL
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nat	NîL	NET	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NR	NIIL	NZL	NîL	NAL
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(I) Loans from Banks		
(5.7)	(ii) Loans from financial institutions		
	(ill) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also Indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AULPT 4933E	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary		
	business] (iv) Property Tax	,	

Personal Detail C.

GPF/CPF/PRAN No.	:-	110155365435
Gender	:-	[M/F]
Date of Birth	:-	27031989 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	;-	(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:-	SUPAUL
I hereby o		that the above details are true to the best of my

Signature Sanjay Theker.

Name of Employee: SANTAY THAKUR

Designation: OFFICE, ATTENDANT

Department: BIHAR VIDHAN SALHA

Note:

Date: 09/09/2022

Place: PATNA

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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